

12.12 hrs

Title Motion for consideration of Resolution regarding appointment of Parliamentary Railway Convention Committee to review the Rate of Dividend payable by the Indian Railways. (Resolution Adopted.)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): Madam, with your permission, I beg to move the following Resolution:-

"That this House do resolve that a Parliamentary Committee consisting of twelve Members of this House, to be nominated by the Speaker, be appointed to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance *vis-À-vis* General Finance and to make recommendations thereon."

MADAM SPEAKER: The question is:

"That this House do resolve that a Parliamentary Committee consisting of twelve Members of this House, to be nominated by the Speaker, be appointed to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance *vis-À-vis* General Finance and to make recommendations thereon."

The motion was adopted.

...(Interruptions)

SHRI K.H. MUNIAPPA: Madam, with your permission, I beg to move the following Resolution:-

"That this House do recommend to the Rajya Sabha to agree to associate six Members from the Rajya Sabha with the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance *vis-À-vis* the General Finance and to make recommendations thereon, and to communicate the names of the Members so appointed to this House."

MADAM SPEAKER: The question is:

"That this House do recommend to the Rajya Sabha to agree to associate six Members from the Rajya Sabha with the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance *vis-À-vis* the General Finance and to make recommendations thereon, and to communicate the names of the Members so appointed to this House."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 12.30 p.m.

12.14 hrs

The Lok Sabha then adjourned till Thirty Minutes past Twelve of the Clock.